

**RESUME OF WORK DONE BY
LOK SABHA**

THIRD LOK SABHA—NINETH SESSION

7th September to 3rd October, 1964)



**LOK SABHA SECRETARIAT
NEW DELHI**

LOK SABHA SECRETARIAT

'Resume' of work done by Lok Sabha during the Ninth Session of Third Lok Sabha

Period of Session	7th September to 3rd October, 1964.
Number of Sittings	20.
Number of Sitting hours	127 hours and 56 minutes.

2. ADJOURNMENT MOTIONS

Notices received	26
Brought before the House	
Consent given by the Speaker but leave not granted by the House.	Nil
Consent withheld	

3. BILLS

A. GOVERNMENT BILLS:

(i) Introduced:

- (1) The Companies (Amendment) Bill, 1964.
- (2) The Representation of the People (Amendment) Bill, 1964.
- (3) The Direct Taxes (Amendment) Bill, 1964.
- (4) The Wealth-tax (Amendment) Bill, 1964.
- (5) The Court of Wards (Rulers of Indian States) Bill, 1964.
- (6) The Foreign Exchange Regulation (Amendment) Bill, 1964.

- (7) The Kerala State Legislature (Delegation of Powers) Bill, 1964.
- (8) The Companies (Second Amendment) Bill, 1964.
- (9) The Warehousing Corporations (Supplementary) Bill, 1964.
- (10) The Appropriation (No. 5) Bill, 1964.
- (11) The Anti-Corruption Laws (Amendment) Bill, 1964.
- (12) The Provisional Collection of Taxes (Amendment) Bill, 1964.
- (13) The Representation of the People (Second Amendment) Bill, 1964.

(ii) *Bill passed by Rajya Sabha and laid on the Table:*

The Industrial Disputes (Amendment) Bill, 1964.

(iii) *Joint Committee - Motion for concurrence adopted:*

The Press Council Bill, 1963.

(iv) *Joint Committees - Evidence on Bills laid on the Table:*

(1) The Prevention of Food Adulteration (Amendment) Bill, 1963.

(2) The Gold (Control) Bill, 1963.

(v) *Reports of Joint Committees presented:*

(1) The Prevention of Food Adulteration (Amendment) Bill, 1963.

(2) The Gold (Control) Bill, 1963.

(vi) *Bills passed:*

(1) The Companies (Amendment) Bill, 1964.

(2) The Representation of the People (Amendment) Bill, 1964.

(3) The Legal Tender (Inscribed Notes) Bill, 1964.

(4) The Kerala State Legislature (Delegation of Powers) Bill, 1964.

(5) The Appropriation (No. 5) Bill, 1964.

- (6) The High Court Judges (Conditions of Service) Amendment Bill, 1964.
- (7) The Direct Taxes (Amendment) Bill, 1964.

(vii) Bills passed by Houses of Parliament and assented to by the President
- Laid on the Table.

- (1) The Appropriation (No. 4) Bill, 1964.
- (2) The Delhi (Delegation of Powers) Bill, 1964.
- (3) The Indian Medical Council (Amendment) Bill, 1964.
- (4) The Coir Industry (Amendment) Bill, 1964.
- (5) The Constitution (Seventeenth Amendment) Bill, 1964.
- (6) The High Court Judges (Conditions of Service) Amendment Bill, 1964.
- (7) The Legal Tender (Inscribed Notes) Bill, 1964.

B. PRIVATE MEMBERS' BILLS

(i) Introduced:

- ✓ (1) The Code of Criminal Procedure (Amendment) Bill, 1964 (Amendment of sections 127, 128 and 129) by Shri Hari Vishnu Kamath.
- ✓ (2) The Delivery of Books and Newspapers (Public Libraries) Amendment Bill, 1964 (Amendment of sections 2 and 3) by Shri Hari Vishnu Kamath.
- ✓ (3) The Constitution (Amendment) Bill, 1964 (Amendment of article 316) by Shri S.N. Chaturvedi.
- ✓ (4) The Code of Criminal Procedure (Amendment) Bill, 1964 (Omission of section 109) by Dr. Ram Manohar Lohia.
- ✓ (5) The Constitution (Amendment) Bill, 1964 (Amendment of article 295) by Shri V.C. Parashar.
- ✓ (6) The Indian Stamp (Amendment) Bill, 1964 (Amendment of section 3 and Schedule I) by Shri Niher Ranjan Laskar.
- ✓ (7) The Constitution (Amendment) Bill, 1964 (Amendment of article 75) by Shri Yashpal Singh.
- ✓ (8) The Constitution (Amendment) Bill, 1964 (Amendment of articles 75, 153 and 164) by Shri Krishnapal Singh.
- ✓ (9) The Constitution (Amendment) Bill, 1964 (Omission of article 331) by Shri Panna Lal Barupal.

(10) **The Film Industry Workers Bill, 1964** by Shrimati Maimoona Sultan

(11) **The Constitution (Amendment) Bill, 1964 (Insertion of new article 368A)** by Shri Hari Vishnu Kamath

(12) **The Representation of the People (Amendment) Bill, 1964 (Amendment of section 144)** by Shri Hari Vishnu Kamath

(ii) **Bill withdrawn:**

The Income-tax (Amendment) Bill, 1962 (Amendment of section 2) by Shri C. K. Bhattacharyya

(13) **Bill returned by Rajya Sabha with amendments and laid on the Table:**

The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1964 (Amendment of sections 3 and 5), by Shri Raghunath Singh

(iv) **Bill returned by Rajya Sabha with amendments and amendments agreed to:**

The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1964 (Amendment of sections 3 and 5) by Shri Raghunath Singh

(v) **Bill passed by Houses of Parliament and assented to by the President Laid on the Table:**

The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1964

(vi) **Opinions on Bills — laid on the Table:**

(1) **Paper No. I containing opinions on the Constitution (Amendment) Bill, 1962 (Amendment of articles 136, 226 etc.)** by Shri Shree Narayan Das.

(2) **Paper No. IV containing opinions on the Criminal Law Amendment Bill, 1963** by Shrimati T. Lakshmi Kanthamma.

(3) **Paper No. II containing opinions on the Constitution (Amendment) Bill, 1962 (Amendment of articles 136, 226 etc.)** by Shri Shree Narayan Das.

(vii) **Bill — Debate adjourned:**

The Constitution (Amendment) Bill, 1964 (Omission of article 370) by Shri Prakash V. Shastri

(viii) Bill under consideration:

The Delhi Corneal-Grafting Bill, 1963 by Shri. Naval Prabhakar.

4. CALLING ATTENTION STATEMENTS MADE/LAID
REGARDING NOTICES UNDER RULE 197

S.No.	Subject	Name of Member	Name of Minister Date of statement
1	2	3	4
1.	Reported intrusion by Chinese patrol into Sikkim on the 27th August, 1964.	Shri P. C. Borooah	Shri A.M. Thomas 8.9.1964
2.	Reported decision of the Indian Airlines Corporation to suspend many of its services.	Shri Harish Chandra Mathur	Shri Nityanand Kanungo 9.9.1964
3.	Reported strangulation to death of Shri H.N. Sanyal, Solicitor General of India.	Shri Yashpal Singh	Shri Gulzarilal Nanda 9.9.1964
4.	Judgment of the Election Tribunal nullifying the election of the Member of Lok Sabha from Gonda constituency and bringing out serious charges of corruption in the said election.	Shri S.M. Banerjee	Shri Asok K. Sen 10.9.1964
5.	Large scale arrests of trade union leaders and PWD workers in Andaman Islands.	Shri Bra Sastry	Shri Lalit Narayan Mishra 11.9.1964
6.	Outbreak of fire in the custody stores of the Heavy Engineering Corporation Ranchi, on the 11th September, 1964, resulting in heavy loss.	Shri Brij Raj Singh	Shri H.C. Dasappa 10.9.1964
7.	Non-inclusion of revision of Dearness Allowance formula in the terms of reference of 'one-man Independent Body for Dearness Allowance'.	Shri S.M. Banerjee	Shri Bali Ram Bhagat 21.9.1964
8.	Reported death of a number of school children in a village near Kurnool after allegedly having taken mid-day meals prepared out of C.A.F.E. supplies.	Shri Yashpal Singh	Shri M.G. Chagla 22.9.1964 and 24.9.1964

1	2	3	4
9.	Death of 114 children in the refugee camps in Madhya Pradesh between May and August, 1964.	Shri Hem Barua	<u>Shri Mahavir Tyagi</u> 23.9.1964
10	Serious situation in the entire colliery area of Raniganj, arising out of lockouts in Bankola and New Jemahari Khas Collieries and lay off without any lay off benefit of Bahisol colliery	Shrimati Renu Chakravarty	<u>Shri D. Sanjivayya</u> 24.9.1964
11.	Reported discovery of defence maps in a fruit parcel at Pipariya Railway Station (Madhya Pradesh)	Shri S. M. Banerjee	<u>Shri Y. B. Chavan</u> 20.9.1964
12	Alleged tapping of the telephone of the Chief Minister, Punjab, by some employees in the Chandigarh Telephone Exchange.	Shri Hukam Chand Kachwal	<u>Shri Satya Narayan Sinha</u> 20.9.1964
13	Outbreak of fire in the Divisional Office of the LIC in Delhi on the 26th September, 1964	Shri P. Venkatasubbaiah	<u>Shri Lalit Narayan Mishra</u> 29.9.1964
14.	Reported looting resorted to by hostile Nagas in some villages of Assam, particularly in North Cachar Hills	Shri Hem Barua	<u>Shri Jai Sukh Lal Hathi</u> 1.10.1964
15	Opinion given by the Supreme Court in the case of U.P. Legislative Assembly vs. Judges of Allahabad High Court, upholding the action of the Judiciary.	Shri S.M. Banerjee	<u>Shri Asoke K Sen</u> 1.10.1964
16.	Reported explosion of two bombs in Baramula (J & K) on the 20th September, 1964	Shri Mani Ram Bagri	<u>Shri Jai Sukh Lal Hathi</u> 3.10.1964

5. DISCUSSION ON MATTERS OF URGENT PUBLIC IMPORTANCE
UNDER RULE 193

Subject	Name of Member	Date of discussion	Remarks
1 Situation arising out of continued supply of contaminated and polluted water to the residents of Delhi	I. C. Col. Maharaj Kumar Dr. Vijaya Ananda of Vizianagram	24.9.64	
2 Flood situation in the country	Shri Mani Ram Bagri	30.9.64 1.10.64	

6. DIVISIONS

No. of Divisions held .. 12

7. FINANCIAL BUSINESS

A. GENERAL BUDGET

Demands for Supplementary Grants (General)

Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants (General) for 1964-65.	7.9.64	21.9.64 22.9.64	22.9.64

B. BUDGET IN RESPECT OF STATE OF KERALA

Demands for Supplementary Grants (Kerala)

Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants (Kerala) for 1964-65	25.9.64		

8. HALF-AN-HOUR DISCUSSION UNDER RULE 55

Subject	Name of Member	Date
1. Development of Backward Areas	Shri R. Umanath	29.9.64
2. Proposals for streamlining of work of Ministry of Information and Broadcasting.	Shri Nath Pai	1.10.64
3. Sindri Fertilizer Factory	Shri P.R. Chakraverti	3.10.64

9. MEMBERS

(i) Oath or Affirmation:

Name	Constituency	State	Language of oath/affirmation	Date on which oath/affirmation made
Shri Narayan Dandekar	Gonda	Uttar Pradesh	Hindi (Oath)	7.9.64

(ii) Leave granted:

S. No.	Name of Member	Period for which leave granted
1.	Shri Motilal Kundanmal Firodia	7.9.64 to 3.10.64
2.	Shri R. Kanakasabai	7.9.64 to 3.10.64
3.	Shri Muzaffar Husain	13.4.64 to 6.5.64 27.5.64 to 5.6.64 and 7.9.64 to 1.10.64
4.	Chodhury Brahm Perkash	18.9.64 to 3.10.64
5.	Shri Priya Gupta	7.9.64 to 3.10.64
6.	Shri Maheswar Naik	5.6.64 and 5.5.64, 27.5.64 to 5.6.64 and 7.9.64 to 3.10.64

(iii) *Absence condoned.*

Name of Member	Period for which leave condoned.
Shri B.P. Maurya	12.12.53 to 21.12.63 and 10.2.64 to 16.4.64

10. MOTIONS

(i) *Motion for No-confidence.*

Brief subject	Under rule	Member	Date on which leave of the House was asked for	Whether leave was granted by the House	Date of discussion	Decision of the House
No-confidence in the Council of Ministers.	198	Shri N.C. Chatterjee	7.9.64	Leave granted	11.9.64 14.9.64 15.9.64 16.9.64 17.9.64 18.9.64	Negated

(ii) *Motions:*

S. No.	Brief Subject	Under rule	Member	Date of discussion	Decision of the House
1.	Food situation	342	Shri C. Subramaniam	7.9.64 8.9.64 9.9.64 10.9.64	Substitute motion by Sardar Gurmukh Singh Musafir adopted.
2.	International situation	342	Sardar Swaran Singh	25.9.64 28.9.64	Substitute motion by Shri V. B. Gandhi adopted.
3.	Report of the Backward Classes Commission, laid on the Table of the House on 3.9.1956	191	Shri Yashpal Singh	3.10.64	Discussion not concluded

11. OBITUARY REFERENCES

S.No.	Name and particulars of Membership	Date of death	Date on which reference made
1.	Babu Ram Narayan Singh, member of the Constituent Assembly of India, the Provisional Parliament and the First Lok Sabha.	24.6.64	7.9.64
2.	Dr. N.M. Jaisooriya, member of the First Lok Sabha.	28.6.64	7.9.64
3.	Shri P.T. Chacko, member of the Constituent Assembly of India and the First Lok Sabha.	1.8.64	7.9.64
4.	Shri Lal Hembrom, member of the First Lok Sabha.	21.8.64	7.9.64
5.	Shri Ignace Beck, member of the Second Lok Sabha.	31.8.64	7.9.64
6.	Shri S.C. Gupta, Secretary, Central Legislative Assembly.	7.9.64	9.9.64
7.	Shri N. Sivaraj, member of the Central Legislative Assembly and the Second Lok Sabha.	29.9.64	30.9.64

12. PAPERS LAID ON THE TABLE

By Government	317
By Private Members	Nil

13. QUESTIONS ANSWERED

(i) Starred	548
(ii) Unstarred	1766
(iii) Short Notice	13

14. RESOLUTIONS

(i) *Statutory Resolution:*

Subject	Article of Constitution	Member	Date of discussion	Decision of the House
Approval of the Proclamation issued by the President on 10.9.64, under article 356 of the Constitution in relation to the State of Kerala.	356	Shri Jai Sukh Lal Hathi	22.9.64 23.9.64	Adopted

(ii) *Private Members' Resolutions:*

S.No.	Subject	Member	Date of discussion	Decision of the House
1.	Rise in prices of essential commodities.	Shri S.M. Bauerjee	5.6.64 18.9.64	Resolution was put to vote in the amended form and was negatived.
2.	Defence of India Act	Shri Biren Dutta.	18.9.64 3.10.64	Negatived
3.	Eradication of corruption.	Seth Achal Singh	3.10.64	Adopted
4.	Board for the control of distribution of licences, permits etc.	Shri Parshottamdas Haribhai Bheel.	3.10.64	Discussion not concluded.

15. STATEMENTS BY MINISTERS

S.No.	Subject	Name of Minister	Date
1	2	3	4
1.	Correcting the error given on the 5th May, 1964 to a supplementary by Shri Indrajit Gupta on Starred Question No. 1310 regarding Teleprinter Machines.	Shri B.C. Bhagavati	7.9.64

1	2	3	4
2.	Unauthorised landing of two foreigners in a plane at Muzd on the 8th June, 1964.	Shri Jai Sukh Lal Hathi	7.9.64
3.	Last Commonwealth Prime Ministers' Conference.	Shri Lal Bahadur Shastri	7.9.64
4.	Proclamation issued by the President on the 10th September, 1964 under the article 356 of the Constitution, assuming to himself all the functions of the Government of the State of Kerala.	Shri Gulzarilal Nanda	10.9.64
5.	Government business for the week commencing the 14th September, 1964.	Shri Satya Narayan Sinha	11.9.64
6.	Correcting a statement made by the Parliamentary Secretary to the Minister of Food and Agriculture on the 26th March, 1964, while speaking on the Demands for Grants relating to his Ministry.	Shri D.R. Chavan	15.9.64
7.	Government business for the week commencing the 21st September, 1964.	Shri Satya Narayan Sinha	18.9.64
8.	Decisions of the Government on the Bonus Commission.	Shri D. Sanjivayya	18.9.64
9.	Visits to the U.S.A. and U.S.S.R.	Shri Y.B. Chavan	21.9.64 22.9.64
10.	Head-on-collision between Down Ghatni-Lucknow Express and UP Kamrup Express at Kaithalkuchi station of North-east Frontier Railway on the 19th September, 1964.	Shri Sham Nath	21.9.64
11.	Arrest of Bakshi Ghulam Mohammad and others in Kashmir.	Shri Gulzarilal Nanda	22.9.64
12.	Correcting the reply given on the 14th September, 1964 to supplementaries on Starred Question No. 149 regarding Anand Bhavan.	Shri Lal Bahadur Shastri	25.9.64
13.	Certain inaccuracies in his replies given on the 24th September, 1964 to supplementaries on Starred Question No. 376 regarding Public Sector Projects.	Shri T.T. Krishnamachari	25.9.64

1	2	3	4	5
14	Government business for the week commencing the 20th September, 1964	Shri Satya Narayan Sinha	28.9.64	25
15	Enhancement of Bank rate and modification of Credit Control	Shri T. T. Krishnamachari	28.9.64	26
16	Recent violations of cease-fire line by Pakistan in Jammu and Kashmir	Shri Y. B. Chavan	29.9.64	27
17	Production and price control on varieties of cloth of mass consumption	Shri Manubhai Shah	29.9.64	28
18	Correcting the answer given on the 15th September, 1964 to a supplementary by Sardar Pata Singh on Starred Question No. 102 regarding Transport Cooperatives.	Shri Raj Bahadur	29.9.64	
19	Flood situation in the country	Dr K. L. Rao	29.9.64	29
20	Correcting the answer given on the 29th April, 1964 to a supplementary by Shri C. R. Basappa on Starred Question No. 1240 regarding Technical Teachers' Training Centres.	Shri M. C. Chagla	30.9.64	
21	Alleged ill-treatment and manhandling of Shri Priya Gupta, M.P. in Punea Jail, Bihar.	Shri L. J. Narayan Mishra	30.9.64	
22	Judgement of the Supreme Court in C.S. Rowjee and others v. the Andhra Pradesh State Road Transport Corporation delivered on the 27th January, 1964 dealing with allegations made against the then Chief Minister of Andhra Pradesh relating to the order of the Transport Minister of Andhra Pradesh concerning nationalisation of bus routes in the District of Kurnool.	Shri Asoke K. Sen	1.10.64	
23	Correcting the answer given on the 6th May, 1964 to a supplementary by Shri Indrajit Gupta on Starred Question No. 1320 regarding camps for foreign students.	Shri Bhakti Datta	3.10.64	
24	Death of a number of school children in a village near Kurnool after taking mid-day meals.	Shri Bhakti Datta	3.10.64	

1	2	3	4
25.	Discovery of defence maps in a fruit parcel at Pipariya Railway station (Madhya Pradesh).	Shri A.M. Thomas	3.10.64
26.	Supply of foodgrains to various States	Shri C. Subramaniam	3.10.64
27.	China preparing for an atomic explosion.	Shri Gulzarilal Nanda	3.10.64
28.	Floods in Andhra Pradesh	Shri Shyam Dhar Misra.	3.10.64

16. STATEMENT UNDER DIRECTION 115

Sl. No.	Subject	Member who raised the matter	Minister who replied	Date.
1	Information given by the Minister of Law on the 10th September, 1964 in his statement on Election Tribunal's judgment in respect of Gonda Parliamentary Constituency.	Shri Hari Vishnu Kamath	Shri Asoke K. Sen	21.9.64

17. ANNOUNCEMENTS BY SPEAKER/DEPUTY SPEAKER

	Subject	By whom	Date
1.	Condolence messages from foreign Parliaments and Parliamentary Associations on the passing away of Shri Jawaharlal Nehru.	Speaker	7.9.64
2.	Retirement of Shri M.N. Kaul and appointment of Shri S.L. Shakdhar as Secretary, Lok Sabha.	Speaker	7.9.64